

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 197 of 2015 (SZ)

Applicant(s)
Mr. Joshine Antony
Gau Gyan Foundation
New Delhi

Respondent(s)
The Commissioner
Corporation of the City of Belagavi,
Belagavi and 13
Others

Legal Practitioners for Applicant(s)
M/s. Kaushik N Sharma

Legal practitioners for respondent(s)
Mr. Devraj Ashok for R-1 to R-8 &
R-11 to R-13
Mr. D.S. Ekambaram for R-9
Mrs. Me. Sarashwathy for R-14

Note of the Registry	Orders of the Tribunal
Order No. 17	<p>Date: 27th November, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, list the matter for final arguments on 10.01.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>